

Annexure-5

Name of the corporate debtor: RNP Marketing and Cargo Private Limited;

Date of commencement of liquidation: 11/10/2023;

List of stakeholders as on: 17/11/2023

List of operational creditors (Government Dues)

(Amount in ₹)

Sl. No.	Details of Claimant			Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any		
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal						Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted
1	GST Office	Government of Maharashtra	07/11/2023	11483666	11483666	Operational Creditors (Govt.)	No	NA	0.69	NIL	NIL	NIL	NIL	
2	Dy. Commissioner of Income Tax Circle- 13(3)(2), Mumbai	Government of India	13/01/2023	275690160	275690160	Operational Creditors (Govt.)	No	NA	16.59	NIL	NIL	NIL	NIL	Note 1
	Total			287173826	287173826				17.28	NIL	NIL	NIL	NIL	

Note 1: RP received claim during the CIRP and same has been considered by the Liquidator as per Regulation 12(2)(c) of the IBBI (Liquidation Process) Regulations, 2016 and deemed to submit under Section 38 of IBC Code.

Note 2: Claims have been provisionally admitted based on proof and document/information submitted by Financial Creditors, same could not be verified from the books of accounts of the corporate debtor, due to non-availability of the financial statements and other relevant information. Therefore, the Claim amount and constitution of CoC may undergo change subject to completion of its verification.

(Handwritten Signature)



Jitender Kothari
Liquidator of RNP Marketing and Cargo Private Limited-In Liquidation
IP Regn. No. IBBI/PA-001/IP-P00540/2017-2018/10965
AFA No. AA/1/10965/02/040924/105985 valid upto 04/09/2024